

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. SUJATA SINGH

Criminal Appeal No(s). 2721-2722/2024

THE STATE OF UTTAR PRADESH

Appellant(s)

VERSUS

SRIPAL ETC.

Respondent(s)

Date : 23-01-2025 These appeals were called on for hearing today.

For Appellant(s) : Ms. Ruchira Goel, AOR

For Respondent(s) :

Mr. Prakash Sharma, Adv.  
Mr. Vikrant Rana, Adv.  
Mr. Amit Upadhyay, Adv.  
Mr. Anuj Saxena, Adv.  
Mr. D. N Ojha, Adv.  
Mr. Anubhav, AOR

UPON hearing the counsel the Court made the following  
O R D E R

Respondent Nos. 3 and 5 are duly represented.

Counter affidavit, if any be filed in the meantime.

SLP stands abated against Respondent Nos. 1, 2 and 4 vide  
order dated 22.4.2024 of the Hon'ble court.

Digital copy of original records of High Court and Trial Court  
are still awaited.

Let fresh reminder be issued.

List again on 25.2.2025.

SUJATA SINGH  
Registrar